

Nature of case-B.A
Filing no.-8120/2020

Sagar Mahato Vs. The State of Jharkhand.
Advocate Name- Abhishek Kr. Dubey

Defects:-

5(e) Vak is not in original copy.

8. Statement with regard to other reliefs may be given by way of S.A.

9(i) P.O name of the petitioner may be stated at vak.

9(ii) F.I.R dt. and alleged Act stated in para 1 and prayer portion may be verified from F.I.R.

9(iii) Parental name of deponent stated at page no 11 does not tally with Aadhar Card.